

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL Nos. 63, 143, 158, 77, 55, 194 of 2013 &
Appeal no. 259 of 2012**

Dated : 20th February, 2014

Appeal No. 63 of 2013

**Tata Power Delhi Distribution Ltd. ... Appellant (s)
Versus**

NHPC Ltd. & Ors. ... Respondent(s)

Appeal No. 143 of 2013

**BSES Yamuna Power Ltd. ... Appellant (s)
Versus**

Central Electricity Regulatory Commission & Ors. Respondent(s)

Appeal No. 158 of 2013

**BSES Yamuna Power Ltd. ... Appellant (s)
Versus**

C.E.R.C. & Ors. ... Respondent(s)

**Appeal No. 77 of 2013 &
I.A. Nos. 124 & 125 of 2013**

**Tata Power Delhi Distribution Ltd. ... Appellant (s)
Versus**

NTPC Ltd. & Ors. ... Respondent(s)

**Appeal No. 259 of 2012 &
I.A. Nos. 415 of 2012 & 98 of 2013**

**Punjab State Power Corporation Ltd. ... Appellant (s)
Versus**

NTPC & Ors. ... **Respondent(s)**

**Appeal No. 55 of 2013 &
I.A. No.84 of 2013**

BSES Yamuna Power Ltd. ... **Appellant (s)**
Versus

C.E.R.C. & Ors. ... **Respondent(s)**

**Appeal No. 194 of 2013 &
I.A. Nos. 268 & 269 of 2013**

BSES Yamuna Power Ltd. ... **Appellant (s)**
Versus

C.E.R.C & Ors. ... **Respondent(s)**

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matters
on **26.03.2014.**

COURT MATER